## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. 358/2017 in O.A. No. 2002/2016

New Delhi, this the 24th day of July, 2017

## Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

Nawal Kishore
S/o Late Shri Bhagwan Singh
Aged 27 years
Working as Running Room Bearer
R/o – Village Sutori
Post Office – Gharsani
Distt. Mathura, Agra (U.P.)

... Applicant

(By Advocate : Shri Manjeet Singh Reen)

Versus

Ministry of Railway & Others: through

- Shri A.K. Mittal
   Secretary,
   Ministry of Railways,
   Railway Board,
   New Delhi.
- 2. Shri M.C. Chauhan General Manager North Central Railway Allahabad (U.P.)
- 3. Shri Ranjan Yadav
  Divisional Railway Manager
  North Central Railway
  Agra (U.P.)

... Respondents

(By Advocate : Shri V.S.R. Krishna with Shri Shailendra Tiwary)

## ORDER (ORAL)

## By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the orders of this Tribunal have been complied with and the respondents have passed a speaking order on 24.03.2017.

2. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged. However, the petitioner is at liberty to challenge the aforesaid order, in case he is still aggrieved, in accordance with law.

(SHEKHAR AGARWAL)
Member (A)

(V. AJAY KUMAR) Member (J)

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